



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday, 29th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
53	WA/251/2022 FIXED	JAYANTA KUMAR KONWAR Versus THE STATE OF ASSAM AND 4 ORS.	MR R S CHAUHAN MR A SHARMA	SC, ELEM. EDU SC, SSA
54	WA/370/2022 B/O	KESHAB BARMAN AND 153 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. T DEURI MR. T DEURI MS T WAPANGLA MR D KALITA P. DEKA	GA, ASSAM SC, REVENUE
ORDERS				
55	PIL/7/2015 B/O, WITH WP(C)/3801/2015 (D/O)	RAJEEB KALITA Versus THE STATE OF ASSAM AND 9 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	GA, ASSAMR1-7 SC, PWD(R10) SC, GHC(R8-9)

LEAVE NOTE OF ADVOCATES FOR 29/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022

15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022
19)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
20)	MR S SARMA	28-11-2022	To	09-01-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
25	WP(C)/7080/2022 B/O	BIPLAB KALITA Versus THE OIL INDIA LIMITED AND 2 ORS	MR D BORUAH MR N N UPADHYAYA MR. B B KAKATI E. YANTHAN	SC, OIL
MOTION				
26	WP(C)/7534/2022 FIXED	FARUK FARIJUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR I RAFIQUE MS A AFREEN MS. R. R. SAIKIA	DY.S.G.I.
27	WP(C)/7586/2022 FIXED	KARAMJIT SINGH AND 56 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MRS. K DEVI MR. U K NAIR B. M. KALITA MS S A KHALIFA MS. B. BANIA	SC, ASSAM URBAN WATER AND SEWERAGE BOARD GA, ASSAM
28	WP(C)/7668/2022 B/O	MANOJ KR DAS Versus THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MS A AFREEN	DY.S.G.I. SC, RAILWAY
29	WP(C)/7675/2022 FIXED	KRISHANU KUMAR BHAGABATI AND 20 ORS Versus THE STATE OF ASSAM AND 164 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. S I HUSSAIN MR. D J DAS N GAUTAM	SC, APSC SC, A.H and V. DEPT.
ADMISSION				
30	WP(C)/2999/2020 PART-HEARD, FIXED	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS MR H BETALA MR C KUMAR	MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN MS P SARMA SC, WATER RESOURCE

31	WITH WP(C)/5575/2014	SANJAI KUMAR MAHANTA Versus THE STATE OF ASSAM AND 10 ORS	MR.S K GOSWAMI MR. M MORE	DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R- 5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8)
	WITH I.A.(Civil)/1506/2020 in WP(C)/5575/2014	ALL ASSAM TRIBAL SANGHA AND ANR. Versus SANJAI KUMAR MAHANTA AND11 ORS.	MR N DUTTA MS. S HAZARIKA	
32	WITH WP(C)/3129/2020	PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS.	MR. D K DAS MR H BETALA MR. R K AGARWALA	GA, ASSAM SC, WATER RESOURCE
	WITH I.A.(Civil)/1508/2020 in WP(C)/3129/2020	ALL ASSAM TRIBAL SANGHA AND ANR. Versus PRANAB KUMAR TURUNG AND 9 ORS.	MR N DUTTA MS. S HAZARIKA	
33	WITH WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR. R K AGARWALA MR H BETALA	GA, ASSAM
	WITH I.A.(Civil)/1512/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus TABURAM PEGU AND11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1564/2020 in WP(C)/3482/2020	SARMISTHA BARUA Versus THE STATE OF ASSAM AND 11 ORS.	MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi	GA, ASSAM MR. D K DAS
	WITH I.A.(Civil)/1605/2020 in WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
	WITH I.A.(Civil)/57/2021 in WP(C)/3482/2020	TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR D K DAS MR H BETALA	GA, ASSAM
34	WITH WP(C)/4319/2021	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN S K HAZARIKA	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1945/2021 in WP(C)/4319/2021	KAMALESWAR LAHARY Versus THE STATE OF ASSAM AND 7 ORS	MR. D K DAS	
	WITH I.A.(Civil)/2070/2021 in WP(C)/4319/2021	SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MD. A HASSAN	SC, FINANCE AND TAXATION GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
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16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
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18)	MR S DAS	28-11-2022	To	29-11-2022
19)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
20)	MR S SARMA	28-11-2022	To	09-01-2023



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
92	WP(C)/3538/2019 B/O	PAWAN KUMAR SHARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR J ISLAM MS LR KHANAM	SC, SEC. EDU. MR. A R SIKDAR MD A ALI M M ZAMAN
MOTION				
93	WP(C)/7001/2022 FIXED	SABITA DEVI AND 26 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MR. M H ANSARI MR. S ALIM	SC, ELEM. EDU MR. S S ROY (r-5) MR. S S ROY (r-5) SC, SSA
94	WP(C)/7667/2022 B/O	SHAHIDUR SHA KHANDAR AND 8 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR. U K NAIR MR. N ALAM R K MR H K DAS MR. A RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
95	WP(C)/7671/2022 B/O	FRANKLIN HUSSAIN AND 14 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR. U K NAIR MR. N ALAM R K MR H K DAS MR. A RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
96	WP(C)/7673/2022 BY SLIP	LABDHA PRATIM DAS AND 2 ORS Versus DIBRUGARH UNIVERSITY AND 5 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA	SC, DIB. UNIVERSITY SC, EDU
ADMISSION				
97	WP(C)/7211/2022 FIXED	JYOTI MOHAN NATH AND 4 ORS Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR. SAILENDRA DEKA MS. J BORO MR J DAS	SC, G U
ORDERS				
98	WP(C)/7702/2018 B/O	MAMUD ALI AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. D HUSSAIN MR E HUSSAIN	SC, ELEM. EDU
WITH				
99	Review.Pet./194/2018 WITH WP(C)/7354/2018(D/O)	MAMUD ALI AND 3 ORS Versus SOMSER ALI AND 6 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, ELEM. EDU MR. S B LASKAR (R6) MR. S B LASKAR (R6) MR. H A LASKAR (R6) MR. H A LASKAR (R6)

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LEAVE NOTE OF ADVOCATES FOR 29/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER (STAY VACATING)				
22	I.A.(Civil)/3221/2022 FIXED in WP(C)/4189/2022	ANURPA PATHAK Versus RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
	WITH WP(C)/4189/2022	RAJESH KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR. K M MAHANTA MR S GAUTAM M R Sharma	SC, P AND R.D. SC, APSC
	WITH I.A.(Civil)/3220/2022 in WP(C)/4189/2022	ANURUPA PATHAK Versus RAJESH KUMAR DAS AND 5 ORS.	MR. U K NAIR MR. M P SARMA MS. D MAHANTA MR A CHETIA	SC, P AND R.D. SC, APSC
ADMISSION				
23	WP(C)/2771/2018 BY SLIP	PRONOJIT KUMAR PAUL CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS.	MR. C S HAZARIKA MR. K A MAZUMDER MS N K BARBHUIYA MR. A MALIK	GA, ASSAM MR. M NATH , SC, P&RD DEPARTMENT. SC, FINANCE DEPTT.
24	WP(C)/5675/2022 BY SLIP	M/S SAI ENTERPRISES Versus THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST ASSTT.S.G.I.
25	WITH WP(C)/890/2021	M/S. NEZONE SNACKS Versus THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH MS S SHARMA	SC, GST MR. S C KEYAL

26	WITH WP(C)/2005/2021	ALSTHOM INDUSTRIES LIMITED Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR H GUPTA ASSTT.S.G.I.
27	WITH WP(C)/7065/2021	EMAMI LTD. Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST
28	WITH WP(C)/234/2022	MARICO LTD Versus THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
29	WITH WP(C)/241/2022	HAMILTON HOUSEWARES PVT LTD (UNIT - II) Versus THE UNION OF INDIA AND 6 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA	SC, GST
30	WITH WP(C)/379/2022	OZONE PHARMACEUTICALS LTD. Versus UNION OF INDIA AND 6 ORS.	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
31	WITH WP(C)/383/2022	JYOTHY LABS LTD. Versus UNION OF INDIA AND 6 ORS.	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
32	WITH WP(C)/396/2022	JYOTHY LABS LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
33	WITH WP(C)/428/2022	DYNA ROOF PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
34	WITH WP(C)/431/2022	ABDOS LAMITUBES PVT. LTD. Versus UNION OF INDIA AND 6 ORS.	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
35	WITH WP(C)/436/2022	M/S AJANTA PHARMA LTD. Versus THE UNION OF INDIA AND 6 ORS.	MR. D DAS SR. ADV MR K TALUKDAR MS S SHARMA	MR. K K PARASAR (r-1 to 4) ASSTT.S.G.I.
36	WITH WP(C)/444/2022	HAVELLS INDIA LTD Versus THE UNION OF INDIA AND 6 ORS	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST

37	WITH WP(C)/605/2022	SUN PHARMA LABORATORIES LTD Versus THE UNION OF INDIA AND 3 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR. K GOGOI(R1,R2,R3) ASSTT.S.G.I. SC, FINANCE
38	WITH WP(C)/777/2022	CENTURY PLYBOARDS (INDIA) LTD AND ANR Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
39	WITH WP(C)/779/2022	HYGIENIC RESEARCH INSTITUTE PVT. LTD., Versus THE UNION OF INDIA AND 5 ORS	MS P AGARWAL MR. B SINGH	SC, GST MR. C K S BARUAH, CGC ASSTT.S.G.I.
40	WITH WP(C)/946/2022	GENUS POWER INFRASTRUCTURES LTD Versus THE UNION OF INDIA AND 6 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
41	WITH WP(C)/1265/2022	CREATIVE PROPACK LTD. Versus UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
42	WITH WP(C)/1280/2022	M/S ACME INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL
43	WITH WP(C)/1486/2022	BERGER PAINTS INDIA LIMITED Versus UNION OF INDIA AND 6 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST MR. S C KEYAL ASSTT.S.G.I. SC, FINANCE
44	WITH WP(C)/1518/2022	M/S MAA DURGA STEEL Versus THE UNION OF INDIA AND 2 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	SC, GST ASSTT.S.G.I.
45	WITH WP(C)/1530/2022	CAVINKARE PRIVATE LIMITED Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
46	WITH WP(C)/1537/2022	EVEREADY INDUSTRIES INDIA LTD Versus THE UNION OF INDIA AND 6 ORS	MR. S SHARMA MS. P TALUKDAR	SC, GST SC, FINANCE ASSTT.S.G.I.
47	WITH WP(C)/1572/2022	M/S ADHUNIK INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS.	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR. S S ROY ASSTT.S.G.I.
48	WITH WP(C)/1668/2022	HETERO HEALTHCARE LTD Versus THE UNION OF INDIA AND 3 ORS	DR ANKIT TODI	SC, GST
49	WITH WP(C)/1865/2022	DURA ROOF PVT. LTD., Versus THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL

50	WITH WP(C)/1899/2022	MS PITAMBARI PRODUCTS PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST ASSTT.S.G.I.
51	WITH WP(C)/3004/2022	M/S SHREE VINAYAK POLYPACK INDUSTRIES Versus THE UNION OF INDIA AND 5 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR H GUPTA ASSTT.S.G.I.
52	WITH WP(C)/3005/2022	M/S SBM ROOFINGS Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST ASSTT.S.G.I.
53	WITH WP(C)/4140/2022	M/S AL RODS PRIVATE LIMITED Versus THE UNION OF INDIA AND 6 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR. A K DUTTA ASSTT.S.G.I.
54	WITH WP(C)/4193/2022	M/S. NEZONE INDUSTRIES Versus THE UNION OF INDIA AND 6 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST
55	WITH WP(C)/4629/2022	M/S POLYCON INDUSTRIES Versus THE UNION OF INDIA AND 6 ORS	MR. D SARAF MR. S S GUPTA MR P AGARWAL	SC, GST MR. S C KEYAL ASSTT.S.G.I.
<u>ORDERS</u>				
56	WP(C)/6839/2022 BY SLIP	SK. ABIDUL HUSSAIN Versus INDIAN OIL CORPORATION LTD. AND 22 ORS.	MR. U K NAIR MR. S ISLAM MR A HAWARI	SC, I O C
<u>HEARING</u>				
57	WP(C)/4500/2015 FIXED	M/S ASSAM TUBES and CONDUCTORS LTD. Versus RAMKRISHNA KALITA and 5 ORS	MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA	MR.A DASGUPTA(R-1to6) MS.B DASR-1to6
58	WITH WP(C)/3001/2015	M/S ASSAM TUBES and CONDUCTORS LTD. Versus MUKUT CH. PATOWARY	MR.P N GOSWAMI MR.I KALITA	MR.A DASGUPTA MR.B DAS MS.B DAS
59	WITH WP(C)/3657/2016	ASSAM CONDUCTORS and TUBES LTD. Versus GOLAP DAS and 4 ORS.	MR.P N GOSWAMI MR.N J KHATANIAR MR.R GOGOI MR.I KALITA	MR.A DASGUPTA(R-6)(R-1) GA, ASSAM MS.B DAS R-6R-1 SC, INDUSTRIES & COMMERCE MR.R SARKAR(R-6)(R-1) SC, FINANCE
60	WP(C)/5551/2019 FIXED	PRADIP KUMAR DEV MAHANTA Versus THE STATE OF ASSAM AND 8 ORS	MR. B D GOSWAMI MS. H DEKA MR. J GOGOI	MR. A HASAN (SC, AG (A & E), (R-9)) MR. D UPAMANYA (SC, HEALTH AND FAMILY WELFARE, R-1 to R-4) SC, HEALTH SC, K A A C (R-5 to R-8)

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LEAVE NOTE OF ADVOCATES FOR 29/11/2022

-

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022
19)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
20)	MR S SARMA	28-11-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,29th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-I(RSA AND
RFA)),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
8	CRP(IO)/287/2022 CAVT. NO.11092/022, FIXED	SMT. SUNITA SWAMI Versus PAWAN KUMAR JALAN	MS P HAJURI MS M N KONYAK MR A BHATRA	MR. R S MISHRA (FOR CAVEATOR) MR. K J SAIKIA (FOR CAVEATOR)
HEARING				
9	MACApp./144/2020 WITH LCR, B/O	BINU RAY Versus ORIENTAL INSURANCE COMPANY LIMITED AND 2 ORS	MR. M KHAN MR. J RAHMAN KAKALI DEVI MR R ISLAM	MS S MOCHAHARI (R1) MR SISHIR DUTTA (R1) MS. M CHOUDHURY (R1)

LEAVE NOTE OF ADVOCATES FOR 29/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022
13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022

19)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
20)	MR S SARMA	28-11-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,29th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
32	CRP/471/2016 AT 10:30 AM	MANTU ROY Versus GOPAL CHAKRABARTY AND 6 ORS	MR.S BANIK MR.H GUPTA	MR.H P GUWALA(R- 2,3&4)
WITH				
33	CRP/472/2016 CAVT. NO. 1711/2016	MANTU ROY Versus GOPAL CHAKRABARTY AND 6 ORS	MR. S BANIK MR. H GUPTA	MR. B CHAKRABORTY FOR CAVEATOR MR. S CHAKRABARTY
MOTION				
34	WP(C)/7436/2022 FIXED	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR P SARMA	SC, PWD ROAD
35	WP(C)/7641/2022 FIXED	M/S PUL PUL MANUFACTURES Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P SARMAH MS. T SOM MS N ISLAM MR. P TELI MS. L ISLAM	GA, ASSAM SC, HEALTH AND F W
36	WP(C)/7690/2022 B/O	NO. 36/38 TEPORI SONAI MORISUTI MEEN SAAMABAI SAMITTEE LIMITED Versus THE STATE OF ASSAM AND 11 ORS	MR. K N CHOUDHURY MR. R M DEKA MISS. R R KAKATI MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022

7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022
19)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
20)	MR S SARMA	28-11-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CRIMINAL AND CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
9	MACApp./51/2002 WITH LCR, FIXED	UNITED INDIA INSURANCE CO.LTD Versus TILAK DAS and ORS	MS.M CHOUDHURY MR.D BARUAH MR.S DUTTA MS.R KAUR	MS.B CHOUDHURY MRS.F BEGUM MR.S SAHU MR.A HUSSAINR-1and3 MR.A MOBARAQUE(R-1&3) MR.B SINHA

LEAVE NOTE OF ADVOCATES FOR 29/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
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7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022
19)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
20)	MR S SARMA	28-11-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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WITHDRAWAL

54	Bail Appln./3194/2022 B/O	PABAN DAS AND 7 ORS. Versus THE STATE OF ASSAM	MR. P HAZARIKA P. BORAH	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 29/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
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8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
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17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022
19)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
20)	MR S SARMA	28-11-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Tuesday, 29th November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

**[THIS BENCH WILL SIT AFTER RISING OF
THE SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.Rev.P./492/2022 PART-HEARD, FIXED	BADRUL HUSSAIN LASKAR AND 3 ORS. Versus THE STATE OF ASSAM	MR. A C BURAGOHAIN MR. H. BURAGOHAIN MS. H BORAH	PP, ASSAM
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HEARING

2	Crl.A./84/2021 PART-HEARD, LCR 6 FILES, FIXED	MADHU GUPTA Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN	PP, ASSAM
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WITH

I.A.(Crl.)/535/2021
in Crl.A./84/2021

	MADHU GUPTA Versus THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. A MESEN	PP, ASSAM
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WITH

3	Crl.A./87/2021	CHITRANJAN GUPTA Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR MS. S K NARGIS MS B HAZARIKA	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 29/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
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7)	MR. S P ROY	21-11-2022	To	08-12-2022
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9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
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15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022

18)	MR S DAS	28-11-2022	To	29-11-2022
19)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
20)	MR S SARMA	28-11-2022	To	09-01-2023

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]**[AT 10:30 AM]****BEFORE:****HONOURABLE MR. JUSTICE ROBIN PHUKAN****COURT NO: 17****[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS****THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**-----
Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate
-----**DELIVERY OF ORDER**

55	I.A.(CrI.)/148/2021 (AT 10:30 AM) in CrI.A./317/2019 WITH CrI.A./317/2019	BIJAY KUMAR AGARWAL Versus M/S SK CONSTRUCTION AND ANR. BIJAY KUMAR AGARWAL Versus M/S SK CONSTRUCTION AND ANR	MR. S MITRA MR. S MITRA MR. D K JAIN MR A SARMA MS. V KALITA	MR. N K HALOI MR. K M HASSAN
56	I.A.(CrI.)/544/2022 (AT 10:30 AM) in AB/2225/2022 WITH AB/2225/2022	MS SHARADI SHREEMOYEE Versus THE STATE OF ASSAM AND ANR AJAY BANSAL Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MR. M DEWAN MR S DAS MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	MR. V A CHOWDHURY PP, ASSAM MR. N N B CHOUDHURY MR. M DEWAN MR S DAS PP, ASSAM

WITHDRAWAL

57	Bail Appln./2842/2022 B/O	SAFIQUL ALI Versus THE STATE OF ASSAM	MR. S C BISWAS SUSHMITA SENGUPTA MR. P S BISWAS MS. R DEVI	PP, ASSAM
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MOTION

58	AB/3444/2022 FIXED	GANESH DAS Versus THE STATE OF ASSAM	MR. S K JAIN MR P K KALITA	PP, ASSAM
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ADMISSION

59	CrI.Pet./1006/2016 WITH LCR 3 FILES, FIXED	PABITRA KR. DAS Versus STATE OF ASSAM and 2 ORS.	MS.S AHMED MRS.S P HUSSAIN	PP, ASSAM
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BAIL HEARING (BA)

60	Bail Appln./2044/2022 WITH CASE RECORD AND CASE DIARY, FIXED	MD. IDOMEI AND ANR Versus UNION OF INDIA	MR. P K SAHARIA MS K DAS	
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61	Bail Appln./2740/2022 FIXED	GOLJAR UDDIN AHMED @ RAJU AND ANR Versus THE STATE OF ASSAM	MR S DAS MR. H A SARKAR	PP, ASSAM
62	Bail Appln./2907/2022 WITH SCANNED COPY OF CD. FIXED	MD. ABDUS SAMAD Versus THE STATE OF ASSAM	MR. P MAHANTA MS. P SAHARIA	PP, ASSAM
63	Bail Appln./2943/2022 FIXED	ANIRBAN DAS Versus THE STATE OF ASSAM	MR. B CHAKRAVARTY MR. N BORO MS. A LALA	PP, ASSAM
64	Bail Appln./2953/2022 WITH SCANNED COPY OF CD. FIXED	MADHURJYA HAZARIKA @ MADHUJYA HAZARIKA Versus THE STATE OF ASSAM AND ANR	MR. A K SAIKIA MR. A K PRADHAN	PP, ASSAM
BAIL HEARING				
65	AB/2175/2022 FIXED	FAKARUDDIN AHMED @ TUTU Versus THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM
66	AB/3268/2022 FIXED	MOIDUL ISLAM Versus THE UNION OF INDIA AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	DY.S.G.I.
67	AB/3399/2022 FIXED	DIPAK SARKAR @ DEEPAK Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 29/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
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15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022
19)	MR A K MAHESWARI	29-11-2022	To	08-12-2022
20)	MR S SARMA	28-11-2022	To	09-01-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,29th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 18

[CIVIL BENCH-I]

**THIS BENCH WILL ALSO TAKE UP HEARING
CAUSELIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH(SAO AND FAO),
AND CIVIL BENCH(MAC.APP., FROM ITEM
NOS.1-22) ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
16	CRP(IO)/79/2022 FIXED	SHAHIDUR RAHMAN AND 5 ORS Versus THE STATE OF ASSAM AND 27 ORS	MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN	GA, ASSAM MR D C NATH (r-3 to 18, 20) MRS. S ROY (R-21 TO 28) MR. C SHARMA (r-3 to 18, 20)
	WITH I.A.(Civil)/3100/2022 in CRP(IO)/79/2022	NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. AND ANR. Versus SHAHIDUR RAHMAN AND 33 ORS	MR. C BORUAH	GA, ASSAM MS. R CHOUDHURY MR N RAHMAN MS F N ZAMAN
	WITH I.A.(Civil)/3125/2022 in CRP(IO)/79/2022	THE STATE OF ASSAM AND ANR. Versus SHAHIDUR RAHMAN AND 5 ORS		MS. R CHOUDHURY
17	WITH WP(C)/3336/2021	SHAHIDUR RAHMAN AND 5 ORS Versus THE STATE OF ASSAM AND 8 ORS	MS. R CHOUDHURY MD. I H KHAN MS S S ZIA	GA, ASSAM MR. S K SAHARIAH (R-8,9) MR D C NATH (R-8,9) MR. D NATH (R-7) MR. K K PARASAR (5,6) MR. C SHARMA (R-8,9) MR D KALITA (R-7) MS A BHUYAN (R-7) SC, REVENUE
18	MACApp./296/2022 B/O	M/S NEW INDIA ASSURANCE CO. LTD Versus SMTI RENU SONOWAL and 4 ORS	MR.B C DAS MRD N BHATTACHARYA	MR. U J SAIKIA MR.T K BHUYAN S SARMA
	WITH I.A.(Civil)/2988/2022 in MACApp./296/2022	SMTI RENU SONOWAL Versus M/S NEW INDIA ASSURANCE CO. LTD	MR. U J SAIKIA	MR. K K BHATTA

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LEAVE NOTE OF ADVOCATES FOR 29/11/2022

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1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
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[For Tuesday, 29th November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
40	Crl.Rev.P./53/2012 (AT 10:30 AM)	MD. MAINUL ISLAM Versus THE STATE OF ASSAM AND ORS	MR.K SARMA MD.A HUSSAIN MR.D DAS MS.K M SARMA	MR.H DAS PP, ASSAM MISS M BARUAH
<u>MOTION</u>				
41	Crl.Pet./1207/2022 B/O	NAHID ISLAM SAIKIA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR G CHOUDHURY A M I RAHMAN MR. ARIF AHMED MS Y AFREEN	PP, ASSAM
<u>ADMISSION</u>				
42	Crl.Pet./501/2021 WITH LCR 3 FILES, FIXED	PUJA BORA Versus THE STATE OF ASSAM AND 2 ORS.	MR S BORTHAKUR MS. P BORAH	MR. M DUTTA (R-3) MS S DEV (R-3) MR J MAHANTA (R-3) PP, ASSAM
WITH				
43	Crl.Pet./350/2020	BORNALI DUTTA BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. K GOGOI MS. P BORAH	MR. N BARUA (R2) MR. M DUTTA MR G J SAIKIA MR U SARMA (R2) MR S DAS PP, ASSAM
<u>BAIL HEARING (BA)</u>				
44	Bail Appln./3114/2022 FIXED	HABIBAR RAHMAN @ HABIBUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR S NOWAJ MR. N MAHAJAN MS. H FATIMA	PP, ASSAM
WITH				
45	AB/3449/2022	DR. JAHER ALI Versus THE STATE OF ASSAM	MR. B C DAS MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM

46	Bail Appln./3205/2022 FIXED	KHABIR UDDIN Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
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BAIL HEARING

47	AB/3379/2022 FIXED	SHAHEB UDDIN Versus THE STATE OF ASSAM	MR. T J MAHANTA H A AHMED	PP, ASSAM
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WITH

48	AB/3367/2022	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. T J MAHANTA H A AHMED	PP, ASSAM
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WITH

49	AB/3393/2022	NEWAJUL HOQUE Versus THE STATE OF ASSAM	MR K BHUYAN	PP, ASSAM
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ORDERS

50	CrI.Pet./1169/2022 WITH LCR 1 FILE, FIXED	MITALI SONOWAL Versus THE STATE OF ASSAM AND ANR.	MR. S K DAS MR R KARIM MR D BARMAN	PP, ASSAM
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